

BUSINESS ADVISORY COMMITTEE
(Eleventh Lok Sabha)

SIXTEENTH REPORT

(Presented on 13.8.1997)

The Business Advisory Committee held a sitting on Tuesday, the 12th August, 1997.

2. The Committee recommend that allocation of time to the following items of business as shown against each:—

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| (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1997-98. | 2 hours |
| (2) The Indira Gandhi National Open University (Amendment) Bill, 1997, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (3) The Presidential and Vice-Presidential Elections (Second Amendment) Bill, 1997.
(Consideration and passing) | 1 hour |
| (4) The Income-Tax (Second Amendment) Bill 1997.
(Consideration and passing) | 1 hour |
| (5) The National Co-operative Development Corporation (Amendment) Bill, 1995 after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (6) The Chemical Weapons Convention Bill, 1997 after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

NEW DELHI;
August 12, 1997

Shravana 21, 1919 (Saka)

PURNO A. SANGMA,
Chairman,
Business Advisory Committee.